

[Print](#)**Defective Case Register from 2025-11-25 to 2025-11-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/35840/2025	GOKULANANDA SAHU	2025-11-25	1. Page Nos. 11 and 12 are not legible properly.
2	D-BLAPL/36001/2025	SHASHANKA SEKHAR PANDA	2025-11-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Paragraphs not mentioned in declaration of the Affidavit
3	D-WP(C)/48066/2025	ARJUNA CHARANA BEHERA	2025-11-25	Page nos 37 and 39 not neat.
4	D-WP(C)/48000/2025	ABHILASH MISHRA	2025-11-25	1.Name of the parties not furnished in the V.nama.2.Page nos.23 to 25 not neat and legible.
5	D-WP(C)/48657/2025	MANOJA KUMAR KHUNTIA	2025-11-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no. 20 not neat
6	D-WP(C)/48407/2025	RAMAKRISHAN NAIK	2025-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not neat.Serial no-4 in the I.A of the affidavit not correctly mentioned.
7	D-WP(C)/47907/2025	SUDHIR KUMAR MALLICK	2025-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 and 21 not neat.
8	D-WP(C)/48075/2025	ARUPANANDA GOSWAMY	2025-11-25	1. D/O. in affidavit not tally with cause title
9	D-WP(C)/47823/2025	NISHIKANTA MISHRA	2025-11-25	1.D.C.Fee Of Rs372/- to be paid on C.T.
10	D-BLAPL/35838/2025	ARUN KUMAR BEHERA	2025-11-25	1. Details of the Victim is in the F.I.R. Charge sheet 161 statement and Medical Report. 2. Age of the petitioner mentioned in Cause Title does not tally with that of rejection order.

11	D-CRLMP/35691/2025	PRADEEP KUMAR DASH	2025-11-25	PAGE NOS.9 AND 11 NOT LEGIBLE
12	D-WP(C)/48551/2025	DIPANKAR ACHARYA	2025-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit .
13	D-ABLAPL/36118/2025	AMLAN SHAKTI PAUL	2025-11-25	1. Annexure 1 page 10 not legible. 2. Details of Informant in Annexure 1.
14	D-WP(C)/48628/2025	RAJJEET ROY	2025-11-25	GROUND NOT FURNISHED.
15	D-ABLAPL/36107/2025	MRITUNJAY BANERJEE	2025-11-25	1. Name of Father of the petitioner not correctly furnished in the cause title.
16	D-ARBP/48376/2025	GOUTAM CHARAN ROUT	2025-11-25	DCF Rs. 494/- to be paid. 1. Petition not correctly Addressed to the Honble Court. 2. Page nos. 8 10 and 11 not legible. 3. Page no.8 Annex-1 not exhibited.
17	D-CRLA/34677/2025	SUSANTA SEKHAR PARIDA	2025-11-25	1. Name of the victim / informant shall not be reflected in the annex.2. 2. BLAPL NO.3153/23 date.11-5-23 in FIR details not tally with ref. certificate and date of sentence not correct in page no.11 as per page no.28.
18	D-CRLMC/35410/2025	GHANASHYAM DASH	2025-11-25	1. the name of victim has been mentioned in copy of FIR, Residential certificate and Adhaar card under Annex-1 3 and 4.
19	D-WP(C)/47573/2025	BISHNU PRASAD PRADHAN	2025-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Name and Address of the Petitioner Not Furnished in The V.Nama
20	D-WP(C)/48559/2025	SWAPNIL ROY	2025-11-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
21	D-WP(C)/48067/2025	AMITABH MISHRA	2025-11-25	Page nos.43 to 49 51 and 52 not neat.
22	D-ABLAPL/35820/2025	MRUTYUNJAYA MAHARANA	2025-11-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and address of the victim mentioned in annexure-1. (page 9-12).ii) For further S.R
23	D-ABLAPL/35741/2025	PRASANT KUMAR BARIK	2025-11-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim appeared in annex-1
24	D-MACA/48233/2025	SOMNATH ROY	2025-11-25	Period of Delay 44 days 2.statutory deposit not made
25	D-WP(C)/48081/2025	HIMANSHU SEKHAR MISHRA	2025-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.91,92 and 93 not neat and legible.

26	D-BLAPL/36129/2025	BISWAJIT MOHANTY	2025-11-25	Hologram of Rs.50/- not affixed in V.nama
27	D-WP(C)/48408/2025	SAMARENDRA MOHANTY	2025-11-25	1.D.C.Fee of Rs.6/- to be paid on C.T.
28	D-CRLMP/35813/2025	MANOJ PANIGRAHI	2025-11-25	1. Nomenclature not correctly furnished Sl.no.1 in Index.
29	D-WP(C)/48062/2025	NIRANJAN PANDA	2025-11-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of filing advocate not in capital letter in Vnama.
30	D-WP(C)/48078/2025	SAIBRATA RATH	2025-11-25	1. Synopsis and Date chart not alphabetic paginated in Index.
31	D-WP(C)/48297/2025	BIDYADHAR MANSING	2025-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
32	D-MACA/48570/2025	PRASANNA KUMAR MISHRA	2025-11-25	Court Fee valuation not furnished 2. further SR
33	D-CRLREV/35552/2025	BIJAYA KUMAR RAGADA	2025-11-25	Period of Delay 764 days delay Limitation petition not filed 1 Index not page marks. 2 Undertaking not furnished
34	D-CRLMA/36121/2025	SAMVIT MOHANTY	2025-11-25	.Subject Code incorrectly Mentioned
35	D-WP(C)/48151/2025	BADRINARAYAN PANDA	2025-11-25	Detail address of the petitioner not furnished in the V.nama.
36	D-WP(C)/48163/2025	PADMANAV BHUTIA	2025-11-25	1.Hologram of Rs.50/- to be affixed on V.nama.
37	D-RVWPET/27074/2025	ASHOK KUMAR PANIGRAHI	2025-11-25	AU fee Rs 2.25/- to be paid. 2. Vakalatnama properly stamped, Executed and accepted - Filed. and 2nd v. nama filed without court fee, stamp and Hologram. i) C. copy of impugned order not page mark and not in proper place.ii) Fresh affidavit not in proper place.
38	D-WP(C)/48057/2025	NIRANJAN PANDA	2025-11-25	Name of filing advocate not in capital letter in V.nama.
39	D-RSA/47540/2025	MONOMOY BASU	2025-11-25	1..D.C.Fee of Rs.3085/- to be Paid. 2.Put up for further S.R after payment of D.C.Fee for limitation.
40	D-WP(C)/47913/2025	ASISH KUMAR RAY	2025-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and date chart not mentioned in the Index.
41	D-WP(C)/47215/2025	ATMAJIT MANMITH DAS	2025-11-25	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Rs.24.00 to be paid.2.Page 20 not neat.
42	D-ABLAPL/35966/2025	RAGHUNATH SINGH	2025-11-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) For further S. R

43	D-WP(C)/48061/2025	NIRANJAN PANDA	2025-11-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of filing advocate not in capital letter in Vnama.
44	D-ABLAPL/36034/2025	RABINDRA PRASAD PATNAIK	2025-11-25	H.C.B.A.W.F.Fee Rs.50.00 not filed.
45	D-CRLA/34471/2025	GOKULANANDA SAHU	2025-11-25	Code Wrongly indicated 1-The names of father and mother of victim have mentioned in para-5 of page-5, 2-The names of victim and her relatives have indicated in Annexure-1, 3- Date of charge sheet wrongly furnished in date chart, 4-C.T.Case No.283/2024 mentioned in 1st para of I.As.not available in trial court judgement
46	D-CONTC/47841/2025	ADV.	2025-11-25	1. Date of disp. of W.P (C) no.20748/24 not correct in cause title
47	D-ABLAPL/35956/2025	JAYANTA KUMAR MAJHI	2025-11-25	1. Title of Pet. No.2 not correctly mentioned in V.nama.
48	D-ABLAPL/35831/2025	JYOTIRMAYA SAHOO	2025-11-25	i) Name and address of the victim mentioned in annexure-1 .(page7-10) ii)H.C.B.A.M.W.S. of Rs. 50/- not paid
49	D-ABLAPL/35915/2025	BIBHU PRASAD DAS	2025-11-25	1. Synopsis and Date Chart not page marked.
50	D-CONTC/47624/2025	HIMANSHU SEKHAR MISHRA	2025-11-25	1. Put up for SR after filing of cause title of W.P.(C) no. 15824 of 2018.
51	D-ABLAPL/36012/2025	LALITENDU BHUYAN	2025-11-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim in appeared annex-1
52	D-ABLAPL/34918/2025	SABANA KHATUN	2025-11-25	1. Page marking of Application in the Index not correct. It is to be marked 1 to 10. 2. Synopsis and Date Chart not page marked. 3. Occupation of Deponent not mentioned. 4. Paragraph declaration incomplete. 5. Annexure 1 and 2 not properly uploaded. Annexure 1 has been uploaded in Annexure 2. 6. Resubmit for SR after correct uploading of Ann.1 and 2.
53	D-CRLMP/35717/2025	SUBASH CHANDRA ROUT	2025-11-25	1. PAGE NO. 17 26 and 31 NOT LEGIBLE 2. NO WHERE DEPONENT SIGNATURE IN THE PETITION
54	D-WA/46146/2025	AKSHAYA KUMAR BEHERA	2025-11-25	Put up for SR after filing of c. copy of cause title in impugned order.
55	D-ABLAPL/35816/2025	SONALI PRUSTY	2025-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Name and address of the victim and relatives mentioned in annexure-1 .(page 9-13).
56	D-ABLAPL/36025/2025	DIGAMBAR SETHI	2025-11-25	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition. Name of the victim reflected in page 9 12 13 and 14
57	D-WP(C)/48118/2025	SURYAKANTA DASH	2025-11-25	Annexures not correctly mentioned as per index in petition.
58	D-CRLREV/35875/2025	SANATOSH KUMAR SAMANTARAY	2025-11-25	Put Up SR after filing the consolidated petition.
59	D-ABLAPL/35978/2025	TARA PRASAD MOHAPATRA	2025-11-25	i) Annexure -1 not marked in page no.7.
60	D-WP(C)/48429/2025	ARJUNA CHARANA BEHERA	2025-11-25	1. Date of submission not correctly furnished Sl. no.5 in Index and 7th line of the page no.9.
61	D-CRLMC/35913/2025	SIDHESWAR RATH	2025-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. paragraph no. not correctly furnished on declaration in I.A.
62	D-RVWPET/48343/2025	ADV.	2025-11-25	Code Incorrect. 2.Page mark of Anx-1 not mention in Index.
63	D-ABLAPL/35737/2025	AMULYA RATNA PANDA	2025-11-25	i) Paragraph sl. no. not correct in declaration of affidavit .
64	D-FAO/48635/2025	RAMESH CHANDRA SAHOO 1	2025-11-25	deposit slip not filed
65	D-CRLMP/35776/2025	ACHYUTANANDA PATTANAİK	2025-11-25	.Certified Copy Of Trial Court Order Not Filed
66	D-CRLMC/36304/2025	ANIMA KUMARI DEI	2025-11-25	1. PS case number not correctly furnished in Prayer of the petition. 2. Nomenclature not furnished in V.nama
67	D-CMP/48542/2025	MAHESWAR MOHANTY	2025-11-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-ABLAPL/35986/2025	GYANENDRA KUMAR TRIPATHY	2025-11-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
69	D-BLAPL/35742/2025	DEEPAK KU SAHOO	2025-11-25	1. The details of the Victim is in the F.I.R
70	D-WP(C)/48785/2025	DEBASISH PATNAİK	2025-11-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
71	D-CRLMP/36032/2025	BIJAY KUMAR ROUT	2025-11-25	1-COURT FEE IS DEFICIENT.
72	D-WP(C)/47911/2025	SUDHIR KUMAR MALLICK	2025-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 19 not neat.
73	D-ABLAPL/35839/2025	NALINI KANTA SAHOO	2025-11-25	i) Name and address of the victim mentioned in accexure-1. (page 8-11).

74	D-ABLAPL/35947/2025	TARA PRASAD MOHAPATRA	2025-11-25	1. Annexure1 page 9 not legible.
75	D-WP(C)/48565/2025	SWAPNIL ROY	2025-11-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
76	D-WP(C)/48076/2025	SATYABRATA DASH	2025-11-25	PAGE NOS. 9 13 TO 16 ARE NOT NEATLY LEGIBLE
77	D-ABLAPL/36030/2025	SURESH KUMAR PANDA	2025-11-25	H.C.B.A.W.F.Fee Rs.50.00 not filed.
78	D-CRLLP/36147/2025	KALPATARU MISHRA	2025-11-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 05 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs.1.10p to be paid. 3.Good grounds certificate not furnished
79	D-WP(C)/46071/2025	SOMANATH NANDA	2025-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
80	D-BLAPL/35755/2025	MAHES DAS	2025-11-25	1. The name of the deponent mentioned in the Declaration under Affidavit is not correct
81	D-ABLAPL/35965/2025	RAGHUNATH SINGH	2025-11-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and address of the victim and relatives mentioned in petition and annexures-1 and 2.ii) For further S.R
82	D-WP(C)/48074/2025	ASWINI KUMAR DASH	2025-11-25	cause title of annex.1 to be filed.
83	D-ABLAPL/35945/2025	DHANANJAYA MUND	2025-11-25	1. Court Fee of Rs.6 not paid on Petition.
84	D-ABLAPL/36064/2025	JITENDRA SAMANTARAY	2025-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
85	D-ABLAPL/36066/2025	DEEPTI RANJAN JENA	2025-11-25	Signature of executants in v.nama not tally with name in cause title and also affidavit.
86	D-TRPCRL/36186/2025	KARUNAKAR GAYA	2025-11-25	.Subject Code incorrectly Mentioned
87	D-ABLAPL/35997/2025	BIBHUTI BHUSAN SWAIN	2025-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Declaration of the affidavit not correctly mentioned.
88	D-ABLAPL/36117/2025	CHINMAYA RANJAN DAS	2025-11-25	1. Items in Index not properly serial numbered. 2. Name of Pet. No.1 in CT not tally with the signature in Affidavit. 3. Age of Pet. No.1 in CT and Affidavit not tally. 4. Name of Pet. No.2 in CT not tally with

				signature. 5. Affidavit not sworn on behalf of Pet. No.2. 6. A.fee of Rs.2.40 to be paid
89	D-WP(C)/48080/2025	SAIBRATA RATH	2025-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished on declaration in I.A.2. Page nos.43,44,49,50,52,53,56,61,62,64,67,84 to91 and 112 to116 not neat and legible.
90	D-CMP/48381/2025	RATAN PRAKASH PATTNAIK	2025-11-25	A.fee of Rs.1.10/order to be Paid on the C.Copy under A-8
91	D-TRP(C)/48494/2025	RITURANJAN CHHOTARAY	2025-11-25	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
92	D-ABLAPL/36111/2025	ALOK KUMAR PANDA	2025-11-25	1.GR Case year mentioned in Prayer not correct.
93	D-CRLMA/36156/2025	PRAMOD CHANDRA SEJPADA	2025-11-25	i) Name of the accused not a party in the petition. ii) Name and address of the Victim and relatives mention in Anx-1 and 3.
94	D-ABLAPL/35928/2025	BHARAT JALLI	2025-11-25	1. Status of father of Deponent in Point No.2 shown as Late though he is Pet. No.2. 2. Paragraph declaration not correct.
95	D-CRLMC/35873/2025	SOUMYA RANJAN DAS	2025-11-25	1. As per impugned order dated 03.11.2025 under Annexure-2 does not tally with prayer of the petition.
96	D-CRLMP/35834/2025	BISWARANJAN DALAI	2025-11-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
97	D-ABLAPL/35942/2025	AKSHAYA SAHOO	2025-11-25	1. Occupation of Deponent not mentioned. 2. Paragraph declaration not correct.
98	D-BLAPL/35988/2025	SUNIL KUMAR PANDA	2025-11-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim mentioned in Annexure-1.
99	D-CRLA/36201/2025	SIDDHARTH GOUTAM DAS	2025-11-25	The matter may lies before the Sessions Court and not maintainable before this Court
100	D-CMP/48155/2025	ARUPANANDA GOSWAMY	2025-11-25	Question of Maintainability
101	D-ABLAPL/35830/2025	JYOTIRMAYA SAHOO	2025-11-25	i) H.C.B.A.M.W.S. of Rs.50/- not paid.
102	D-BLAPL/36011/2025	LALITENDU BHUYAN	2025-11-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim / Informant shall not be reflected in the annex.1
103	D-BLAPL/36110/2025	CHIRANJIB ROUT	2025-11-25	14-NOT PROPERLY INDEXED.

				Case pending before the Lower Court incorrectly mentioned in cause title
104	D-ABLAPL/36113/2025	ASHWINI KUMAR DAS	2025-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date Chart not separately page marked. 2. Paragraph declaration not correct.
105	D-BLAPL/36098/2025	GAJENDRA KUMAR BAG	2025-11-25	14-NOT PROPERLY INDEXED. 1.Hologram of Rs.50/- not affixed in V.nama. 2.Petitioner name mentioned in Application not tally with the signature put at V.nama.
106	D-WP(C)/48059/2025	NIRANJAN PANDA	2025-11-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of filling advocate not in capital letter in Vnama.
107	D-WP(C)/48004/2025	ASMIYA RANJAN MAJHI	2025-11-25	Copy of the representation dtd. 15.10.2025 mentioned in the Index(Anx-3) not tally with para-7 in the body of the petition and under Annex-3.
108	D-RSA/47336/2025	SOUGAT DASH	2025-11-25	1. Period of Delay 34 days
109	D-RSA/47726/2025	SHEJAL HARICHANDAN	2025-11-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Days of delay left blank in the Prayer of I.A No-1579/2025.
110	D-ABLAPL/35938/2025	SIDDHARTH GOUTAM DAS	2025-11-25	1. Items in the Index not page marked.
111	D-CRLMC/35910/2025	SOURAV DAS	2025-11-25	1. As per index,Annexure-3 not filed.2. C.Copy of Cognizance order dated 02.06.2015 to be filed.Put up for further S.R
112	D-RVWPET/48303/2025	ADV.	2025-11-25	i)Delete the name of the Honble the Judge. ii) Cause title in wp (c) to be filed. iii) Day delay left blank in I.A.Put up for SR after removal defects and limitation calculation after disposal of I.A. filed for dispensing with.
113	D-WA/48240/2025	SHANTI PRAKASH MOHANTY	2025-11-25	Cause Title after filling of petition copy 2. Code not verify 3. petition copy of WP(C) 9504 TO BE FILE, further SR
114	D-CRLREV/34874/2025	NITYANANDA BEHURIA	2025-11-25	1.Au fee Rs 2.20/- not paid 2. C. copy not filed,Xerox copy filed in annex-6 .
115	D-WP(C)/47906/2025	BHAGABAN BEHERA	2025-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 23 and 24 not neat.
116	D-ABLAPL/35837/2025	BABITA DASH	2025-11-25	i) Paragraph Sl. no. mentioned in declaration of affidavit not correct.ii) H.C.B.A.M.W.S. of Rs.50/- not paid.

117	D-BLAPL/36084/2025	BISWARANJAN DALAI	2025-11-25	1. Paragraphs incorrectly mentioned in declaration of the Affidavit.
118	D-WP(C)/48561/2025	SWAPNIL ROY	2025-11-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.fee of OSBC Rs.50/- not paid in the v.nama.
119	D-ABLAPL/35962/2025	JAGAJIBAN PRADHAN	2025-11-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and address of the informant mentioned in para -2 of the petition and page nos. 9 to 11 and 15
120	D-BLAPL/36096/2025	JYOTIRMAYA SAHOO	2025-11-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Victim mentioned in Annexure-1.
121	D-WA/48452/2025	SANATAN DAS	2025-11-25	AU fee Rs 2.25/- to be paid. 2. Status of the parties not furnished.
122	D-CMP/46039/2025	JAGAJIBAN PRADHAN	2025-11-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Date mentioned in the A-3 does not tally with the Index.2.Pages No-61 and 62 repeated twice be corrected.
123	D-BLAPL/35996/2025	DEBENDRA NARAYAN PATTANAIK	2025-11-25	14-NOT PROPERLY INDEXED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
124	D-BLAPL/35842/2025	LAXMINARAYAN RAYATSINGH	2025-11-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
125	D-ABLAPL/35957/2025	JAYANTA KUMAR MAJHI	2025-11-25	1. Name of Pet. not correctly mentioned in V.nama. 2. Details of Victim in Annexure 1.
126	D-BLAPL/35541/2025	RAGHUNATH DASMOHAPATRA	2025-11-25	i) This may be registered as CRLMA.
127	D-BLAPL/35529/2025	ANITA DASH	2025-11-25	i) Name and address of the victim and relatives mentioned in annexure-1(page 11-14) and page nos.16 17 18 20 23 28,49,51,59,60,61,71,73,75,90, to102 .
128	D-ABLAPL/35982/2025	DEBASNAN DAS	2025-11-25	i)A.C.W.F.of Rs.2/-,A.W.F.of Rs.15/-,L.A.A.W.F.of Rs.10/-and h.C.B.A.m.W.S.of Rs.50/- not paid in vakalatnama 2 3 and 4.
129	D-BLAPL/35950/2025	RAJENDRA NARAYAN ROUT	2025-11-25	Soro no.230/2023 in rej.order not tally with synopsis and petition
130	D-ABLAPL/35944/2025	SANJIT MISHRA	2025-11-25	1. One extra page between page 16 and 17 be deleted.
131	D-ABLAPL/35470/2025	PRADEEP KUMAR PRADHAN	2025-11-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				31-As per standing order the details of victim/informant shall not be mentioned in the petition. .1. Name of the victim/informant are appeared in annex.1 and 3.2. Name of deponent in affidavit not tally with cause title.3. Undertaking for nomenclature not correctly mentioned.
132	D- CONTC/48044/2025	ADV	2025-11-25	1. PAGING OF SYNOPSIS DATE CHART and INDEX BE OMITTED 2. PAGE NOS.21 and 22 NOT NEAT and LEGIBLE
133	D- CONTC/47842/2025	RANJAN KUMAR ROUT	2025-11-25	1. op. no.2 not signed in v.nama and not furnished his address 2.Synopsis and date chart not furnished in index.3. Age of deponent in affidavit not tally with cause title.
134	D- BLAPL/35999/2025	SHASHANKA SEKHAR PANDA	2025-11-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Paragraphs not mentioned in declaration of the Affidavit.
135	D- CRLMA/35984/2025	NIMAI CHARAN NAIK	2025-11-25	Page mark not properly, Put up for SR after removal of defect.
136	D- ABLAPL/35718/2025	RAJENDRA NARAYAN ROUT	2025-11-25	1.Details of the Victim is in the F.I.R.
137	D-WP(C)/48073/2025	SHAMBHU CHARAN NATH SHARMA	2025-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Synopsis and date chart neither filed nor mentioned in the index.2. page no.10 not neat.
138	D- ABLAPL/35920/2025	TARA PRASAD MOHAPATRA	2025-11-25	1. Annexure 1 not marked and not attested.
139	D-WP(C)/48341/2025	LAXMAN BHOI	2025-11-25	.Subject Code Not Furnished .
140	D- CRLREV/35884/2025	PRAKASH KUMAR MISHRA	2025-11-25	Put up SR after filing the consolidated .
141	D-WP(C)/48077/2025	UPASANA BAL	2025-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Paragraph no. not correctly furnished in the petition.2. Paragraph no.not correctly furnished on declaration in I.A.
142	D-WP(C)/48417/2025	MOHIT KUMAR PATI	2025-11-25	Page nos. 14 16 and 17 not neat
143	D- CRLMC/35864/2025	SK. ZAFARULLA	2025-11-25	1. Date of rejection order under Annexure-3 does not tally with para-7 of the

				petition.2.C.Copy of order dated 07.11.2025 to be filed.
144	D-CRLA/35744/2025	SUSHANTA KUMAR JOSHI	2025-11-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Sl.no.4 of affidavit not proper. 2.Top of page nos.14 to 23 35 38 41 and 42 are not neatly legible .
145	D-WP(C)/48223/2025	LAXMAN BHOI	2025-11-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1 . Date of declaration not mentioned in declaration.2 Page no-12 not legible..
146	D-CRLMC/36104/2025	KULDEEP MOHANTY	2025-11-25	1. The name of victim/ Informant has been mentioned in copy of the ICC case under annex-2.
147	D-BLAPL/35990/2025	SHASHANKA SEKHAR PANDA	2025-11-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Paragraphs not mentioned in declaration of Affidavit
148	D-CRLREV/36253/2025	BIKASH CHANDRA PARIJA	2025-11-25	Put up S.R. after filing the c.copies Annex-1 and 2 .
149	D-ABLAPL/36051/2025	DAITARI PRADHAN	2025-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Not properly page marked
150	D-BLAPL/36023/2025	SEPHALEE DAS	2025-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Cause title of annex.2 not filed. 2.page nos . 69 to 72 are not neat.
151	D-CMP/35794/2025	S.D.DAS	2025-11-25	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Petition not correctly addressed to Honorable Court 2.Reference Certificate not correctly furnished
152	D-WP(C)/48630/2025	SWAPNIL ROY	2025-11-25	Page marking not proper.
153	D-FAO/48334/2025	ADAM ALI KHAN	2025-11-25	Period of Delay 22 days

154	D-WP(C)/47927/2025	AUROVINDA MOHANTY	2025-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 13 and 14 not neat.
155	D-WP(C)/48246/2025	UPENDRA KUMAR SAMAL	2025-11-25	Annex-2 not exhibited at page no.21.
156	D-WP(C)/48622/2025	SWAPNIL ROY	2025-11-25	Page marking not correctly mentioned in the annextures.
157	D-WP(C)/48683/2025	PADMANAVA JENA	2025-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
158	D-WP(C)/47997/2025	SUBASH CHANDRA SATPATHY	2025-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
159	D-BLAPL/36018/2025	BHABANI SHANKAR DASPARIDA	2025-11-25	1. Case nos. in ref. certificate are not tally with FIRs detail except BLAPL no.2171/2024.2. P.S. no.633/22 in rej. order not tally with FIR.
160	D-RPFAM/48268/2025	CHINMAY MOHANTY	2025-11-25	date of judgement not correct in being aggrieved, good ground not furnished
161	D-WP(C)/48563/2025	SWAPNIL ROY	2025-11-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs 50/- not paid in the v.nama.
162	D-CMP/48434/2025	DEBASHISHA HOTA	2025-11-25	1.O.Ps No-2(a) to 2(c) 9(a) to 9(b) made Parties vice deceased DHr No-1 and JDr No-5 respectively not yet substituted.2.Jdr. No-1 not made party in this Petition.3.A.fee of Rs.1.10/order to be Paid on the C.Copy.4. Status of the Parties not furnished

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 25-11-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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